

ITEM NO.46

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 530/2024

SUNIL KUMAR SINGH

PETITIONER(S)

VERSUS

BIHAR LEGISLATIVE COUNCIL & ORS.

RESPONDENT(S)

(IA No. 723/2025 - STAY APPLICATION)

Date : 15-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Dr. Abhishek Singhvi, Sr. Adv.
Mr. Gopal Sankarnarayanan, Sr. Adv.
Mr. Yash Johri, Adv.
Mr. Vishal Sinha, Adv.
Ms. Priyansha Sharma, AOR

For Respondent(s) Mr. Ranjit Kumar, Sr. Adv.
Mr. Navin Kumar Jha, Adv.
Mr. Aditya Prakash Sahay, Adv.
Mr. Akash Dikshit, Adv.
Mr. Sushil Kumar Singh, AOR

Mr. Ankit Agarwal, AOR
Ms. Viyushti Rawat, Adv.
Mr. Ashish Shukla, Adv.

Ms. Meenakshi Arora, Sr. Adv.
Mr. Chandan Kumar, AOR
Mr. Divyansh Mishra, Adv.
Mr. Chandratany Chaube, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Part-heard.

List tomorrow i.e., 16.01.2025.

In the meanwhile, the result of bye election in the State Legislative Council in respect of the vacancy caused by removal of the petitioner, shall not be declared.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(PREETHI T.C.)
ASSISTANT REGISTRAR